



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 1799/2020

Today, this the 17th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

Virender
R/o 60 Nagin Lake Apartments,
Paschim Vihar, Delhi - 110063

... Applicant

(By Advocate: Shri Mohan Kumar)

Versus

1. Govt. of NCT Delhi
Though it's Chief Secretary
3rd level, Delhi Secretariat,
I.P. Estate, New Delhi.
2. Delhi Transport Corporation
Through its Managing Director
DTC HQ, I.P. Estate,
New Delhi-110002
3. Manager
Hari Nagar Depot (DTC)
New Delhi-110064.

... Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. Pradeep Kumar, Member (A):**

After arguing the matter for some time, learned counsel for the applicant sought permission to withdraw the OA with a liberty that he may approach the Tribunal later at an appropriate stage, if his grievance still subsists. The applicant is allowed to withdraw the OA.

2. The OA is dismissed as withdrawn with the aforesaid liberty.

**(R.N. Singh)
Member (J)**

**(Pradeep Kumar)
Member (A)**

/jyoti/uma/akshaya/

